



Honourable Shri Justice Sharad Arvind Bobde

B.A., LL.B.

2000 - 2012

Justice Sharad Arvind Bobde was born on April 24, 1956. He was enrolled as an Advocate on September 13, 1978. He started his practice at the High Court Bench at Nagpur and the District Court at Nagpur and occasionally, at the High Court at Bombay and the Supreme Court of India in Civil, Constitutional, Labour, Company, Election and Taxation matters. He specialised in Constitutional, Administrative, Company, Environmental and Election laws. He had been Senior Standing Counsel for the Municipal Corporation of Nagpur, Nagpur Improvement Trust, Special Counsel for the State of Maharashtra, Maharashtra State Road Transport Corporation and Western Coal Fields Limited. He was appointed as an Additional Judge of the Bombay High Court on March 29, 2000 and a permanent Judge on March 28, 2002. Joined High Court of Madhya Pradesh on 16 October 2012 as Chief Justice of Madhya Pradesh High Court.